

reply given to Unstarred Question No. 474 on the 5th August, 1957 and state the further progress, if any, made in the implementation of the Indo-Pakistan Agreement on movable property?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): Further verified lists of Postal accounts and certificates have been exchanged. Some progress has also been made in regard to the recovery of household and personal effects and buried treasures. An exchange of evacuee fire-arms took place on the 28th October, 1957.

Shri D. C. Sharma: May I know the amount recovered, so far as buried treasures are concerned, both on our side and from Pakistan?

Shri Mehr Chand Khanna: As far as buried treasures are concerned, we had roughly about 2,010 operations and about 1,200 were successful. The value of the valuables is roughly about Rs. 64.48 lakhs.

Shri D. C. Sharma: What is the net amount of the recovery of certificates from Pakistan?

Shri Mehr Chand Khanna: What certificates?

Shri D. C. Sharma: You have stated in your reply that postal certificates .

Shri Mehr Chand Khanna: As regards this particular item, we have received certificates during the period August 1957 to October 1957 of the value of Rs. 21 lakhs. During the same period, we have sent to Pakistan certificates of the value of Rs. 7.15 lakhs.

Shri D. C. Sharma: May I know how long this agreement is going to last and whether there is going to be any time-limit for the agreement?

Shri Mehr Chand Khanna: This agreement has been operating for some time and under this agreement we have recovered household effects, buried treasures and certain other items. I do not want to say that

this agreement is entirely beneficial to India. It is also beneficial to Pakistan, and I am going to Karachi next month to see whether some of the items relating to this agreement which are not being properly implemented, can be implemented.

Shri Ajit Singh: May I know the items which are left behind?

Shri Mehr Chand Khanna: The items which we have not recovered from Pakistan are safe deposits and lockers. On our side we have got the Bank Accounts. These are the two major items. Then another major item on which there is no progress is about joint stock companies.

International Atomic Energy Agency

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*698. { **Shri Radha Raman:**
Shri Shree Narayan Das:
Shri D. C. Sharma:

Will the Prime Minister be pleased to state:

(a) what were the subjects that were considered at the first meeting of International Atomic Energy Agency recently held in Vienna;

(b) what were the subjects which were sponsored or initiated by India; and

(c) what were the important decisions taken at the said meeting?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (c). A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No. 3]. The Conference held in Vienna in October 1957 being the foundation conference of the International Atomic Energy Agency dealt with a number of procedural and establishment matters and also the programme and budget for the first year of the Agency.

(b) The basic documents before the General Conference had been considered in great detail by the Preparatory Commission and subsequently scrutinised by the Board of

Governors. India was represented on both these bodies.

The number of points made and the proposal sponsored by India at the Preparatory Commission and the Board of Governors and also at the General Conference are too numerous to be mentioned here. Generally speaking, we played an active part throughout all the meetings and assisted materially in the evolution of the proposals eventually approved by the Conference. Our contribution is reflected in the present shape of these proposals and the degree to which they follow our own views.

Shri Radha Raman: May I know the present strength of the International Atomic Energy Commission, the names of the member countries and their contribution?

Shrimati Lakshmi Menon: It is a long list. Shall I read it?

Mr. Deputy-Speaker: If it is a long one, it need not be read. A copy can be laid on the Table.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There are 60 countries.

Shrimati Lakshmi Menon: The contribution of India is according to her contribution to the United Nations.

Shri D. C. Sharma: In paragraph 10 of the statement it is stated:

"the work of the Agency high priority should be given to activities which would be of the greatest benefit in raising the standards of living of the peoples in the under-developed areas of the world."

May I know whether any specific decision has been taken with regard to these activities?

Shri Jawaharlal Nehru: Surely. This relates to use of atomic energy for civil purposes.

Shri Radha Raman: In the statement it is stated that there will be ten members as Board of Governors.

May I know how this Board of Governors will be constituted and whether India will be represented thereon?

Shri Jawaharlal Nehru: The Board of Governors was constituted originally by more or less the sponsoring group.

Tea Exports to Egypt

*699. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Indian tea consignments shipped to Egypt reached destinations but could not be cleared by the Egyptian importers at the time of Suez trouble;

(b) if so, the position of those consignments now; and

(c) whether Indian exporters have received their payments?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (c). Only one consignment of tea is known to have been in transit at the time of the Suez trouble. But as many as 70 consignments of tea were shipped to Egypt between August 1956 to March 1957. These consignments were later requisitioned by the Egyptian Government. Payment representing 75% of the bills in respect of these consignments is known to have been made to Indian exporters, and the outstanding amount is expected to be cleared shortly after necessary verification by the Egyptian authorities concerned.

WRITTEN ANSWERS TO QUESTIONS

Drug Industry

*678. **Shri I. Eacharan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the proposal made by Major General S. S. Sokhey to start Drug Industry in collaboration with the U.S.S.R. Government in the public sector has been finalised; and